

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The All Principal District & Session Judges,  
State of J&K,

NO:- 45403-26/SJS Dated:- 20.11.2018

Subject :- Information regarding cases pertaining to Matrimonial  
disputes etc .

Sir,

As desired, you are requested to furnish the information of  
your court and courts Subordinate to your court (consolidated) in  
respect of the following types of cases :-

S. No.	Nature of Cases	Pendency as on 31.10.2018
1.	<i>Suits or proceedings between the parties to a marriage with respect to the property of the parties or of either of them;</i>	
2.	<i>Suits or proceedings for an order or injunction in circumstances arising out of a marital relationship;</i>	
3.	<i>Suits or proceedings for a declaration as to the legitimacy of any person.</i>	

The requisite information be furnished to the office by or  
before **26.11.2018** through e.mail/telefax **No. 0191-2539896** so that the  
same is forwarded to the concerned quarter .

Yours faithfully,

(Sanjay Dhar)

Registrar General

NO:- 45403-26/SJS Dt:- 20.11.2018

Copy forwarded to Incharge NIC High Court of J&K, Jammu for  
uploading the same on the High Court web site.

Registrar General